

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 131 of 2013

Dated : 24th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Vianney Enterprises ... Appellant(s)
Versus
Kerala State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sumeet Lall
Mr. Shwetabh Sinha

Counsel for the Respondent(s) : Mr. Ramesh Babu for R-1

Mr. M.T. George and
Ms. Kavita K.T. for R-2

ORDER

We have heard the learned Sr. Counsel for the Appellant.

Post the matter for further hearing on **3rd March, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**